

Open Court.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

Original Application No. 470 of 2002.

this the 26-th day of April 2002.

HON'BLE MR. S. DAYAL, MEMBER (A)

Smt. Manjula PET wife of Sri Rajni Kant Malaviya,
House No. TCS 5 Iffco phulpur, District Allahabad.

Applicant.

By Advocate : Sri R.K. Malaviya.

Versus.

1. Union of India through Secretary, Ministry of Human Resources Development, Shahstri Bhawan, New Delhi.
2. Commissioner, Kendriya Vidyalaya Sangathan, New Delhi
3. Deputy Commissioner (Admn), Kendriya Vidyalaya Sangathan, New Delhi.
4. Asstt. Commissioner, Kendriya Vidyalaya Sangathan, Aliganj, Lucknow.
5. Principal, Kendriya Vidyalaya, Iffco, Phulpur, Allahabad.

Respondents.

By Advocate : Sri N.P. Singh.

O R D E R (ORAL)

This application has been filed for setting aside the order dated 17.4.2002 annexed as Annexure no.1 to the O.A. A further direction has been sought to the respondents not to give effect to the impugned transfer order dated 17.4.2002.

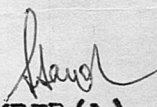
2. The applicant is working as Physical Education Teacher in Kendriya Vidyalaya, Phulpur, District Allahabad since 28.9.81. She is suffering from cancer and is undergoing ^{chemotherapy} ~~chemotherapy~~, which was started



from 1.8.2001. The applicant claims that the treatment is still continuing and on account of her serious illness, the applicant is unable to go to Kendriya Vidyalaya, Narangi, on transfer.

3. The law on transfer is well settled. The respondents have to consider the personal difficulties of an employee who is suffering from such an ailment.

4. I, therefore, direct the respondents to consider the representation of the applicant, if given within a week to the principal, Kendriya Vidyalaya, Iffco, Phulpur, District Allahabad and the same shall be decided by the respondents within a period of two months from the date of receipt of such representation. The transfer of the applicant shall be kept in abeyance till the representation of the applicant is decided. There shall be no order as to costs.


MEMBER (A)

GIRISH/-